

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Applicant(s):

Respondent(s) :

Advocate for

Applicant(s) :

Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.290/00318/2014 with MA 290/00110/2015</u> <u>Date of Order : 22.05.2015</u></p> <p>Mr. Vijay Mehta, present, for the applicant. Mr. A.D. Sharma, present, on behalf of Smt. K. Parveen, counsel for the respondents.</p> <p>Counsel for the applicant submits that he has filed the MA No.110/2015 for withdrawing the OA No.318/2014 as the respondent department has assured him to consider his case sympathetically for promotion to the post of MTS.</p> <p>Counsel for the respondents has no objection to withdrawing of the OA as above.</p> <p>In view of the submissions, MA No.110/2015 is allowed and the applicant is permitted to withdraw OA No.318/2014. Accordingly OA No.318/2014 is dismissed as withdrawn.</p> <p><i>[Signature]</i> [Meenakshi Hooja] Administrative Member</p> <p>Rss</p> <p><i>Recd 00318/2014 22/5/2015 Parveen G.S.L</i></p>